

## PAPERS LAID ON THE TABLE

[*English*]

**Report of CAG of India-Union Government (Commercial) Part VII-Review on and Annual Report of Smith Stanistreet Pharmaceuticals Ltd., Calcutta, and of Hindustan Antibiotics Ltd, Pune for 1987-88.**

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : I beg to lay on the Table.

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1987-88 Union Government (Commercial) - Part VII - Resume of the Company Auditors' Reports and comments on Accounts of Government Companies, under articles 151 (I) of the Constitution [Placed in Library See No. LT-6797/88]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) (i) Review by the Government on the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1987-88.
  - (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library, See NO LT-6798/88]

(b) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pune, for the year 1987-88.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No LT-6799/88].

**Annual Report and Annual Accounts of and Review on Television Institute of India, Pune for 1987-88**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI S. KRISHNA KUMAR): On behalf of Shri H.K.L. Bhagat, I beg to lay on the table:-

- (i) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1987-88. [Placed in Library. See No. LT-6800/88]

**Statement Re result of Market Loans  
Floated in November, 1988**

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table a statement (Hindi and English versions) indicating the result of market loans floated in November, 1988. [Placed in Library. See No. LT-6801/88]

**Indian Telegraph (Tenth Amendment),  
Indian Telegraph (Twelfth Amendment)  
and Indian Telegraph (Ninth Amend-  
ment) Rules, 1988**

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH): On behalf of Shri Giridhar Gomango, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:-

- (i) The Indian Telegraph (Tenth Amendment) Rules, 1988 published in Notification No. G.S.R. 907 (E) in Gazette of India dated the 7th September, 1988.
- (ii) The Indian Telegraph (Twelfth Amendment) Rules, 1988, published in Notification No. G.S.R. 1054 (E) in Gazette of India dated the 2nd November, 1988.
- (iii) The Indian Telegraph (Ninth Amendment) Rules, 1988 published in Notification No. G.S.R. 888 (E) in Gazette of India dated the 1st September, 1988. [Placed in Library. See No. LT-6803/88]

**Andaman and Nicobar Islands Khadi  
and Village Industries Board Regula-  
tion, 1988**

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): On behalf of Shri M. Arunachalam, I beg to lay on the Table a copy of the Andaman and Nicobar Islands Khadi and Village Industries Board Regulation, 1988 (Hindi and English versions) published in Gazette of India dated the 27th June, 1988, promulgated under Article 240 of the Constitution.

12.04 hrs.

**SUPPLEMENTARY DEMANDS FOR  
GRANTS (TAMIL NADU), 1988-89**

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): Sir, I present a statement (Hindi and English versions, showing the Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1988-89.

[English]

(Interruptions)

MR. SPEAKER: What is the problem?

SHRI SAIFUDDIN CHOWDHARY (Katwa): You please listen. I have given a motion under Rule 184. The content in this, Sir, in view of the fresh revelations of the payment of commission in Bofors deal.....

MR. SPEAKER: No, Disallowed.

(Interruptions)

MR. SPEAKER: Disallowed, finished.

(Interruptions)\*